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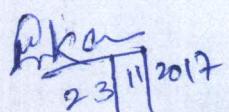
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No. 115/KB/2017
C.P.No. 761/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd November 2017, 10.30 A.M

Name of the Company		Visa Energy Ventures Limited.	
Under Section		391 (2),394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) S.K. Bajaria, Adv. } Petitioners
2) Mrs. Monali Sankar, Adv. }

23/11/2017

ORDER

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed.

List on 12/01/2018.

8d
(Jinan K.R.)
Member (J)

8d
(V.P.Singh)
Member (J)